

ITEM NO.23

COURT NO.1

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Arbitration Petition (Civil) No(s). 48/2022

SAREGAMA INDIA LIMITED

Petitioner(s)

VERSUS

TRILLER INC.

Respondent(s)

(FOR ADMISSION)

Date : 31-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Ashish Choudhury, Adv.
Mr. Akash Agarwal, Adv.
Mr. Rohit Amit Sthalekar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 25.11.2022.

Dasti, in addition, is permitted.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
COURT MASTER

